

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:7127
ANSWERED ON:18.05.2012
INFRASTRUCTURE NEEDS OF PRIS
Tomar Shri Narendra Singh

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the policies envisaged for fulfilling the requirement of infrastructure needs of Panchayati Raj Institutions (PRIs);
- (b) whether the Government has formulated/finalised the approach paper of Twelfth Five Year Plan in this regard; and
- (c) if so, the details thereof?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a): Primarily, it is the responsibility of the State Governments to fulfill the requirement of infrastructure needs of Panchayati Raj Institutions (PRIs). The Ministry of Panchayati Raj (MoPR) has been implementing the schemes of Backward Regions Grant Fund (BRGF) and Rashtriya Gram Swaraj Yojana (RGSY). Under BRGF Development Grant, financial assistance is provided in the form of an untied grant to Panchayats through the States in 250 identified districts to bridge critical gaps in local infrastructure and other development requirements. Under RGSY, assistance is provided for construction of Panchayat Ghars.

(b) & (c): The Working Group of Panchayati Raj and Rural Governance to formulate the strategy for Twelfth Five Year Plan has submitted its report which addresses key issues related to Panchayati Raj, including infrastructure for Panchayats.